

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 745 OF 2023

IN THE MATTER OF:

Mamta Sharma

..... APPLICANT

Versus

Gram Sabha & Ors

..... RESPONDENT

S.NO.	PARTICULARS	PAGE NOS.
1.	Affidavit on behalf of Uttar Pradesh Pollution Control Board in terms of order dated 17.10.2024	1 - 3
2.	Annexure A/1: A true copy of the water analysis report of the sample taken on 06.11.2024	4 - 6
3.	Annexure A/2: A true copy of the designated Best Use Water Quality Criteria prescribed by CPCB.	7

UTTAR PRADESH
POLLUTION CONTROL BOARD

THROUGH


AMIT SHUKLA

Advocate

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PLACE: NEW DELHI

DATED: 18.11.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 745 of 2023

IN THE MATTER OF:

Mamta Sharma

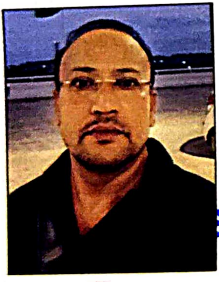
.... Applicant

Versus

Gram Sabha

.... Respondents

AFFIDAVIT IN COMPLIANCE TO THE ORDER DATED
17.10.2024 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.



I, Radhey Shyam, S/o Sh. Ram Swaroop, aged about 51 years presently posted as Regional Officer, Aligarh, UPPCB, do hereby solemnly affirm and state as under:

GULAB RAI (Advocate)
Notary G.O.I. Aligarh Regd. No. 272

That I am the Regional Officer of Uttar Pradesh Pollution Control Board at Aligarh and as such conversant with the facts and circumstances of the case and competent to swear the present Affidavit.

SN 532
18/11/2024

2. That this Hon'ble Tribunal vide its order dated 17.10.2024 directed as under:-

“Let samples of discharge be collected from outlet of grit chamber and also from pond and test reports be submitted to show whether it is meeting the prescribed standards (with special reference to total coliform and fecal coliform).”

3. That in compliance to the order dated 17.10.2024 passed by this Hon'ble Tribunal, the officials of the UPPCB along with the Village Development Officer, Arrana, Khair have collected the water samples on 06.11.2024 and sent the same to the authorized laboratory of the UPPCB for analysing. The Analysis Report is being attached herewith as **Annexure No.-R/1.**

4. That as per the information available at CPCB website (available at link

https://cpcb.nic.in/wqm/Designated_Best_Use_Water_Quality_Criteria.pdf)

the Designated Best Use Water Quality Criteria is being attached herewith as **Annexure No.-R/2.**

5. That the present affidavit along with the Analysis Report is submitted before this Hon'ble Tribunal for kind perusal and

consideration.



ATTESTED
 Gulab Rai (Advocate)
 Notary C.O.L. Aligarh Regd.

6. That the annexure annexed to this present accompanying affidavit are true copy of their respective original.



DEPONENT

VERIFICATION:

Verified at Aligarh on this the 18th of November, 2024 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed there from.



DEPONENT

637
No.Date 18th Time 11
Solemnly affirmed before me -
Affidavit by Shri.
Identified by Shri.
who has been heard the contents here
and have brought admitted the same
to be correct.
place
18/11/2024
GULAB RAI
(Notary Govt of India)
(Notary) G O I, Aligarh
Regd No 277

REGIONAL OFFICE
U.P POLLUTION CONTROL
GHAZIABAD

ANALYSIS REPORT DRAIN SAMPLE ALIGARH

Collected by- -Vinod Kumar Sharma (Village Development Officer), Upendra Prasad (A.E.E.), Jitendra Sharma (L.A.)
Sample Date- 06-11-2024

S.no	Date	Sampling Point	pH	Color	Odour	D.O. mg/l	B.O.D mg/l	C.O.D mg/l	TSS mg/l	TDS mg/l	TS mg/l	TC MPN/ 100 ml	FC MPN/1 00 ml
1.	06-11-2024	Village Arrana drain sample before grit chamber, Aligarh	7.20	Colorless	Odorless	Nil	44.0	132.0	130	1098	1228	28x10 ⁴	22x10 ⁴

Sangala
J.R.F

S.A.
S.A.

A.S.O.
A.S.O

R.O.
R.O

REGIONAL OFFICE
U.P POLLUTION CONTROL
GHAZIABAD

ANALYSIS REPORT POND SAMPLE ALIGARH

Collected by- Vinod Kumar Sharma (Village Development Officer), Upendra Prasad (A.E.E.), Jitendra Sharma (L.A.)
Sample Date- 06-11-2024

S.no	Date	Sampling Point	pH	Color	Odour	D.O. mg/l	B.O.D mg/l	C.O.D mg/l	TSS mg/l	TDS mg/l	TS mg/l	TC MPN/100 ml	FC MPN/100 ml
1.	06-11-2024	Village Arrana Pond sample after grit chamber, Aligarh	7.25	Colorless	Odorless	4.5	12.0	38.0	110	1052	1162	34x10 ²	27x10 ²

J.R.F.
J.R.F.

S.A.
S.A.

A.S.O.
A.S.O.

R.O.
R.O.

**REGIONAL OFFICE
U.P POLLUTION CONTROL BOARD
GHAZIABAD**

ANALYSIS REPORT OF HEAVY METALS ALIGARH

Collected by- Kumar Sharma (Village Development Officer), Upendra Prasad (A.E.E.), Jitendra Sharma (L.A.)
Sample Date- 06-11-2024

S.No	Sampling Point	Date	Fe	Pb	T.Cr	Ni	Cu	Zn
1.	Village Arrana Pond sample after grit chamber, Aligarh	06-11-2024	0.05	ND	0.02	ND	ND	ND
Standard			3.0	0.1	2.0	3.0	3.0	5.0

J.R.F.
J.R.F.

S.A.
S.A.

A.S.O.
A.S.O.

R.O.
R.O.

Designated Best Use Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l